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Central Administrative Tribunal Principal Bench: New Delhi

MA No.2389/2001 In CP No. 337/2001 OA No. 1948/2000

New Delhi this the 28th day of November, 2001

Hon'ble Shri V.K. Majotra, Member (A) Hon'ble Shri Kuldip Singh, Member (J)

Shri Wilson Massey and another

-Petitioners

(By Advocate: Shri S.K. Anand)

Versus

Shri Krishan Kumar and others

-Respondents

(By Advocate: Shri D.S. Mahendru)

ORDER (Oral)

<u> Hon'ble Shri V.K. Majotra. Member (A)</u>

Shri Mahendru has filed the compliance affidavit. Shri S.K. Anand, learned counsel of petitioners is satisfied regarding compliance of the directions of this court. He seeks and is allowed to withdraw the C.P. The C.P. is dismissed as withdrawn. Notices issued to the alleged contemners/respondents are discharged.

(Kuldip Singh) Member (J)

(V.K. Majotra) Member (A)

cc.